

Central Administrative Tribunal, Lucknow Bench, Lucknow

ORIGINAL APPLICATION No.505/2009

This the 10th day of December, 2009

Hon'ble Ms. Sadhna Srivastava, Member (J)
Hon'ble Dr. A.K. Mishra, Member (A)

Udai Narain Singh, aged about 54 years, son of Sri R.L. Singh, Mail Over-sear, Palia, District-Kheri, presently residing at Gangotri Nagar, Lakhimpur Kheri.

.....Applicant

By Advocate: Sri Dharmendra Awasthi.

Versus

1. Union of India through the Secretary, Department of Post Dak Bhawan, New Delhi.
2. The Chief Post Master General, U.P. Circle, Lucknow.
3. Director of Postal Services, Bareli.
4. Superintendent of Post Office, Kheri Division, Kheri.

.....Respondents

By Advocate: Shri Vishal Choudhary.

ORDER (Oral)

By Ms. Sadhna Srivastava, Member-J

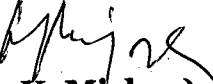
The applicant is aggrieved vide order dated 5.2.2009 (Annexure-A-1) whereby his pay has been reduced by two stages from the present stage i.e. Rs.9238/- to Rs.8690/- for 18 months with cumulative effect. Aggrieved by the aforesaid punishment order, he filed an appeal on 26.03.2009 as contained in Annexure-A-5, which is still pending. Therefore, at this stage, the counsel for applicant prays that a direction be issued to the Appellate Authority to decide the pending appeal of the applicant.

2. The counsel for respondents has no objection to the prayer made on behalf of the applicant's counsel.



3. Keeping in view the submissions made on behalf of both the parties the OA is disposed of with a direction to the Respondent No.3 to decide the appeal dated 26.03.2009 filed by the applicant by reasoned and speaking order within a period of two months from the date of receipt of the certified copy of this order.

4. The OA is accordingly disposed of at admission stage itself without any order as to costs.



(Dr.A.K. Mishra)

Member-A



(Ms. Sadhna Srivastava)

Member-J

Amit/-